move the following Motion:—

"That in pursuance of clause (b) of sub-section (4) of Section 3 of the National Jute Board Act, 2008 (No.12 of 2009), read with Rule 5 of the National Jute Board Rules, 2010, this House do proceed to elect, in the manner as directed by the Chairman, one Member from amongst the Members of the House to be a member of the National Jute Board."

The question was put and the motion was adopted.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, why do you look at us expecting that we will say 'no'? There is no question of saying 'no' when it is unanimous.

MR. CHAIRMAN: Hon. Leader of the Opposition, I look at you because of your importance, not because of what I am saying. I will continue to look at you and the Leader of the House and plead with you to keep the House in order. So, whenever I look at you it is with positivity and it is with great expectation that highest parliamentary standards will emanate.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Hardwar Dubey, Member, stating that he is unable to attend the entire sittings of the current 259th Session of Rajya Sabha on medical grounds. Does he have the permission of the House for remaining absent from the entire current Session of Rajya Sabha?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.